GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION No.2451 TO BE ANSWERED ON 15.03.2023

CONSTRUCTION OF ROBS

†2451. MS. LOCKET CHATTERJEE:
SHRI SUNIL KUMAR PINTU:
SHRI AJAY KUMAR MANDAL:
SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has started any projects for construction of Rail Over Bridge (ROB) in Sitamarhi and Bhagalpur in Bihar, Hooghly in West Bengal and Sonipat district in Haryana; and
- (b) if so, the time by which construction on the above said ROB projects are likely to be completed including the details thereof and the amount of funds sanctioned and spent for the said projects?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 2451 BY MS. LOCKET CHATTERJEE, SHRI SUNIL KUMAR PINTU, SHRI AJAY KUMAR MANDAL AND SHRI RAMESH CHANDER KAUSHIK TO BE ANSWERED IN LOK SABHA ON 15.03.2023 REGARDING CONSTRUCTION OF ROBS.

(a) & (b): Yes Sir. The details are as under;

Road Over Bridge (ROB) works in Sitamarhi and Bhagalpur in Bihar:

There are 4 Road Over Bridge (ROB) works in Sitamarhi and
Bhagalpur in Bihar:

ROB at LC No. 56: ROB in lieu of LC No. 56 in Darbhanga-Sitamarhi section of Samastipur Division was sanctioned on cost sharing basis with State Govt. Work in Railway Portion to be done by Railway and approaches by State Govt. of Bihar. In Railway Portion sub-structure has been completed in 2018. Further work of superstructure was stopped for safety reason as approach work was not started by State Govt. of Bihar and the Railway portion contract was foreclosed on 27.12.2019 due to non-availability of planning of work in approaches by State Govt. Now for approach portion, State Govt. has awarded contract on 23.08.22, Consequent to which, Railway has also awarded contract for super-structure work (Railway portion) on 02.03.2022. Time of completion is dependent on progress of work by State Govt. in approaches. Fund sanctioned (Outlay) in 2022-23 is ₹ 1.0 Lakh. Cumulative amount spent so far on Railway portion is ₹ 2.49 Crore.

ROB at LC No. 54: ROB in lieu of LC No. 54 in Parsauni Sitamarhi section of Samastipur Division was sanctioned on cost sharing basis with State Govt. of Bihar. The work of ROB is being done by State Govt. of Bihar on single entity basis under

Memorandum of Understanding (MOU) dated 07.05.2019. Detailed Project Report (DPR) is yet to be submitted by State Govt. Time of completion is dependent on progress of work by State Govt. Fund sanctioned (Outlay) in 2022-23 is Rs. 1.0 Lakh. The amount spent is Nil.

ROB at LC No. 55: ROB in lieu of LC No. 55 in Parsauni - Sitamarhi section of Samastipur Division was sanctioned on cost sharing basis. The work of ROB is being done by State Govt. of Bihar on single entity basis under MOU dated 07.05.2019. DPR is yet to be submitted by State Govt. Time of completion is dependent on work progress by State Govt. Fund sanctioned (Outlay) in 2022-23 is ₹ 10 thousand. The amount spent is NiI.

ROB at LC No. 11/Spl: ROB in lieu of LC No. 11/Spl in Naugachhia-Katarea section of Sonepur Division was sanctioned on cost sharing basis with State Govt. of Bihar. The substructure work in Railway portion is completed. The superstructure work in Railway portion is in progress. For approach portion contract has been awarded by State Govt. on 23.08.22 and work is in progress. Time of completion is dependent on progress of work by State Govt. in approaches. Fund sanctioned (Outlay) in 2022-23 is ₹ 50.0 Lakh. Cumulative amount spent so far on Railway portion is ₹ 3.48 Crore.

ROB in Hooghly in West Bengal: There are 5 ROB projects in Hooghly, West Bengal;

ROB at LC No. 14 (Nalikul): The work was sanctioned on cost sharing basis with State Govt. Work in Railway Portion is to be

done by Railway and approaches by State Govt. Work is in progress in Railway portion and as well as approaches. Completion of ROB work depends on progress by State Govt. in approach portion. Fund sanctioned (Outlay) in 2022-23 is ₹ 5.00 Crore. Amount spent in Railway portion is ₹ 0.13 Crore.

ROB at LC No. 1 (Bansberia): The work was sanctioned on cost sharing basis with State Govt. Work is being executed by State Govt. of West Bengal on single entity basis. Work is in progress in Railway portion and as well as approaches. Completion of ROB work depends on progress by State Govt.

ROB at LC No. 12 (Bandel-Adisaptagram): The work was sanctioned on cost sharing basis with State Govt. Work is being executed by State Govt. of West Bengal on single entity basis. Work is in progress in Railway portion and as well as approaches. Completion of ROB work depends on progress by State Govt. Fund sanctioned (Outlay) in 2022-23 is ₹ 5 Crore. Total amount spent is ₹ 0.81 Crore.

ROB at LC No. 23A (Bahirkhand-Tarkeswar Road): The work was sanctioned on cost sharing basis with State Govt. Combined General Arrangement Drawing (GAD) is under preparation. Fund sanctioned (Outlay) in 2022-23 is ₹ 0.48 Crores. Total amount spent is Nil.

ROB at LC No. 21/B-T (Baruipura): The work was sanctioned on cost sharing basis with State Govt. The work could not be started due to non receipt of consent for making available encumbrance free land for approaches and closure of level

crossing (LC) from State Govt. Fund sanctioned (Outlay) in 2022-23 is ₹ 0.10 Crore. Total amount spent is Nil.

ROBs in Sonipat District - There are 2 projects for construction of ROBs in Sonipat District, Haryana as under;

ROB/RUB at LC No. 36: The work for construction of ROB along with RUB in lieu of LC No. 36 at Km. 58/15-17 on Delhi Ambala section near Gannur was sanctioned on cost sharing basis with State Govt. RUB has been completed. ROB work could not start as encumbrance free land for common pier and approaches not made available by State Govt. Fund sanctioned (Outlay) in 2022-23 is ₹ 3.00 Crore. Cumulative amount spent so far on Railway portion is ₹ 11.15 Crore.

ROB at LC No. 20C: Work for ROB in lieu of LC No. 20C at Km. 32/12-14 on Delhi Ambala section near Narela is held up due to delay in handing over of encumbrance free land for approaches. Fund sanctioned (Outlay) in 2022-23 is ₹ 0.01 Crore. Cumulative amount spent so far on Railway portion is ₹ 18.82 Crore.
